

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Krishna Estate Developers Private Limited
2.	Date of incorporation of corporate debtor	28/05/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U 70200DL2010PTC203264
5.	Address of the registered office and principal office (if any) of corporate debtor	85, Radhey Shyam Park Krishna Nagar, New Delhi-110051
6.	Insolvency commencement date in respect of corporate debtor	04.01.2020
7.	Estimated date of closure of insolvency resolution process	02.07.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rakesh Kumar Jain IBBI/IPA-002/IP-N00053/2017-18/10105
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat J-6 2nd Floor Pocket 9A Jasola, New Delhi -110025 sirshree.rakesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Flat J-6 2nd Floor Pocket 9A Jasola, New Delhi -110025 irp.krishnaestate@gmail.com
11.	Last date for submission of claims	21.01.2020 (14 days from the date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Investors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Rajeev Lochan IBBI/IPA-002/IP-N00606/2018-19/11885 Address :243, 1st Floor, AGCR Enclave, New Delhi Email csrajeevlochan@gmail.com 2. Mr. Vijay Kumar as IBBI/IPA-002/IP-N00652/2018-19/12020 Address : Flat No.264, Plot No.8, Chopra Apartment, Sector-23, Dwarka, New Delhi- 110077 Email vk_hv@yahoo.co.in 3. Ms. Vandana Pankaj IBBI/IPA-002/IP-N00027/2016-2017/10055 Address :-E7/12, LGF, Malviya Nagar, New Delhi -110017 Email : fcsvandana@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Details of AR are available at the address mentioned at Item No.9.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Krishna Estate Developers Private Limited on 04.01.2020. Certified copy of order received on 07.01.2020.

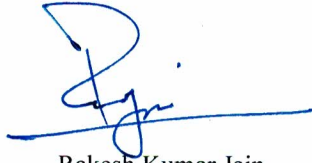



The creditors of M/s Krishna Estate Developers Private Limited are hereby called upon to submit their claims with proof on or before 21.01.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Rakesh Kumar Jain
IBBI/IPA-002/IP-N00053/2017-18/10105
Date : 07/01/2020
Place : New Delhi

